

**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**WRITTEN TEST FOR RECRUITMENT TO THE POST OF GROUP – D (RE-  
EXAMINATION) IN THE HIGH COURT AT CALCUTTA AND IN THE  
WEST BENGAL JUDICIAL ACADEMY TO BE HELD ON SUNDAY, THE  
5<sup>TH</sup> MARCH, 2017.**

**NOTIFICATION**

**No. 850 - R (Recruitment)**

**Dated, Calcutta, the 27<sup>th</sup> February, 2017.**

This is for general information of all concerned that :

- (i) Visually Handicapped Candidates (candidates suffering from blindness or low vision) will be allowed to appear at the Examination Hall (Centre) bringing their own scribe having academic qualification not higher than the required prescribed qualification mentioned in the Employment Notice vide No. 76-RG dated 16<sup>th</sup> January, 2014 (**i.e. a pass in Class – VIII but Graduate person would not be allowed**) for the Examination and they will be allowed @ 10 minutes extra time per hour i.e. 12.5 minutes extra time for the test since the Written Test is of 1 hour 15 minutes and separate sitting arrangement will be made for such candidates (and/or for scribe).
- (ii) Expenses for the same will not be borne by the High Court at Calcutta.
- (iii) Under no circumstances scribe will be provided by the High Court at Calcutta.
- (iv) For use of Scribe, mentioned above, some particulars are to be filled up in a format given below and the same should be signed by both the candidate as well as the scribe concerned. The Scribe should furnish copies of his/her self attested testimonials and paste one recent coloured passport size photograph in that format at the centre before commencement of the test. One recent coloured passport size photograph of the candidate is also be pasted in that format.
- (v) All concerned should also strictly follow the instructions as mentioned in the Admit Card/Question Booklet/Answer (O.M.R.) sheet for the test.

**By Order,**  
**Sd/-**  
**Registrar**  
**(Recruitment & Management),**  
**Appellate Side,**  
**High Court at Calcutta**

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**HIGH COURT AT CALCUTTA AND IN THE WEST BENGAL JUDICIAL ACADEMY TO BE HELD**  
**ON SUNDAY, 5<sup>TH</sup> MARCH, 2017**

**Particulars of the scribe for candidate suffering from Blindness or low vision.**

**Date of Re-examination and Time** : **Sunday, the 5<sup>th</sup> March, 2017.**  
**1:00 P.M. to 2:15 P.M. (+12.5 minutes additional time i.e. upto 2:27.5 P.M. will be allowed for those candidates who will be permitted to take the assistance of scribe).**

1. **NAME OF THE CANDIDATE** : .....

Paste a recent coloured pass port size photograph of candidate.	<b>New Roll No.</b> :	.....
	<b>Name of the Examination Centre</b> :	.....
		.....
		.....

2. **PARTICULARS OF THE SCRIBE**

Paste a recent coloured pass port size photograph of scribe.	<b>(a) Name (in block letters)</b> :	.....
	<b>(b) Educational Qualification</b> :	.....
	<b>(c) Name of the Institution last attended</b> :	.....
	<b>(d) Address for communication</b> :	.....
		.....
		.....
		.....
	<b>(e) Mobile No.</b> :	.....

3. **RELATIONSHIP, IF ANY, OF THE SCRIBE WITH THE CANDIDATE** : .....

**DECLARATION OF SCRIBE**

- I do hereby declare that I possess educational qualifications not higher than the requisite qualification for the examination. (The self attested copies of relevant testimonials are annexed with this Proforma).
- I do also declare that the particulars furnished above are true and correct to the best of my knowledge and belief. I have read/been read out the instructions of the High Court at Calcutta as published in the Court's website as well as mentioned in the Admit Card in respect of Written Test for recruitment to the post of Group – D to be held on 5<sup>th</sup> March, 2017 and I do hereby undertake to abide by them.

.....  
(Signature/thumb impression of the candidate)

.....  
(Signature of the Scribe)

.....  
(Signature of the Centre-in-Charge)

.....  
(Signature of the invigilator-in-charge)